

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 204 of 2017

Dated: 24th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Essar Power (MP) Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr..

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Varun Kapoor
Mr. Nirnay Gupta
Ms. Shruti Verma

Counsel for the Respondent(s) : Ms. Ritika Singhal
Mr. Nitin Gaur for R.1

Ms. Anuradha Mishra
Mr. Varun Mohan for R.2

ORDER

Learned counsel for respondent No. 1 seeks two weeks more time to file reply. She may take steps to file the same on or before 11.12.2017 after serving copy on the other side.

List the matter on **31.01.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**